

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-08/2017/3937/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,

Shri Utpal Prasad,  
District & Sessions Judge,  
Majuli.

Dated Guwahati, the <sup>16</sup>26 April, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No.DSJ(M)/2024/741 Dated 24.04.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 26.04.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 26.04.2024 till the evening of 27.04.2024.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-08/2017/3938/A, dated** , 26-04-2024

Copy to:

✓1. The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**

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